

F.No. 60014/2023-Judl-I/Misc
Central Administrative Tribunal
Bangalore Bench, Bengaluru

M.Visvesvaraya Kendriya Bhavan,
Domlur, Bengaluru-560071
Date:28.03.2024

NOTIFICATION

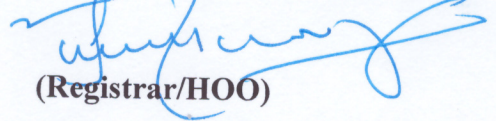
It is hereby notified for general information that CAT Bengaluru is moving to a more secure and reliable platform for conducting hybrid court hearings. **Starting April 8th, 2024, all cases will be heard using Cisco Webex Software**, replacing the current VIDYO Connect Software.

The concerned are requested to Download the Cisco Webex app on their preferred device and familiarize themselves with the app before the hearing date.

The virtual court link will be shared through the Causelist. To attend virtually, please email your confirmation well in advance to judl.blr-cat@gov.in.

This issues with the approval of Hon'ble HOD.

(Lt. Commander O.S. Pandey (Retd.))


(Registrar/HOO)

Copy to:

1. The Principal Registrar, CAT, Principal Bench, New Delhi.
2. The Registrar/Jt. Registrar/Deputy Registrars of all outlying Benches of CAT.
3. The Registrar, Hon'ble High Court of Karnataka, Bangalore.
4. Advocate Bar Association, CAT Bangalore Bench, Bengaluru.
5. PPS to Hon'ble Member (J)/HOD, CAT Bangalore Bench, Bengaluru.
6. PS to Hon'ble Member (A), CAT Bangalore Bench, Bengaluru.
7. Court Officer, CAT Bangalore Bench, Bengaluru.
8. Notice Board.
9. Website.